

(b)

(In Rupees)

	Looksan	Pashok	Vah-Tuk-Var
Expenditure	14,85,736	10,59,069	7,91,637
Less Sale Proceeds realised	9,94,004	3,39,617	1,86,611
Shortfall in revenue	4,91,732	7,19,452	6,05,026

This gardens were previously not being managed properly. Both—the plantations and the factory had been neglected by the earlier management. Expenditure therefore had to be incurred on pruning, drainage, eradication

ating jungle weeds and major overhaul and repairs to machinery. This has resulted in excess of expenditure over revenue.

Figures are provisional and subject to finalisation after audit.

(c)

	Looksan	Pashok	Vah-Tuk-Var	Kumai (18.6.77)
Labour strength as on take over date :	960	1114	903	919
As on 31-3-1977	960	1114	903	919

(After take-over)

(d)

	Looksan	Pashok	Vah-Tuk-Var
Provident Fund	8,54,000	8,27,000	3,45,000
Gratuity	6,00,000	1,50,000	27,500

These relate to the period prior to take-over and are provisional as verification of claims is in progress. Provident Fund dues arising after take-over have been paid regularly.

(b) whether the State Chief Minister had been paid another sum of Rs. 5 crores specially for development works in Assam during the remaining period of the year ending 31st March, 1977;

Central Assistance to Assam

2361. SHRI PURNA SINHA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the total amount of money drawn by the Government of Assam as Central Government's contribution assistance to build the temporary capital of Assam at Dispur till 31st March, 1977;

(c) if so, the particulars of projects and amounts spent by the State Government out of the special grant of Rs. 5 crores mentioned at (b) above; and

(d) whether Government propose to conduct a special audit of the accounts relating to the money drawn by the Government of Assam for construction of the temporary capital at Dispur and the said special grant?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) A sum of Rs. 3.5 crores has so far been released to the Government of Assam for building the capital at Dispur.

(b) An outlay of Rs. 11.30 crores had been approved for Assam for their Hill Areas Plan in 1976-77. The State Government was entitled to a Central assistance of Rs. 5 crores only towards the financing of this outlay. Releases of Central assistance to the various States are made on the basis of progress of expenditure during the year. Accordingly, Rs. 5 crores were released to the State Government of Assam as envisaged in the scheme of financing.

(c) The Annual Plan for 1976-77 for Hill Areas of Assam included composite project for prevention of jhum cultivation and other programmes for development of agriculture, irrigation, power, medium industries, village and small scale industries, roads and social services. Government of Assam had reported towards the end of the year that anticipated expenditure upto 31-3-77 was likely to be Rs. 11.30 crores, which entitled them to receive the Central Govt's assistance of Rs. 5 crores for their Hill Areas Plan. Figures of actual expenditure will be available only after some time.

(d) There is no proposal under Govt.'s consideration for conducting a special audit.

Import of Engines "Ford Extra" 3 Cylinders

2362. **SHRI SATISH AGARWAL:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether the engines "Ford Extra" 3 Cylinders fitted in the Maruti road rollers were imported without import licence; and

(b) if so, the action Government propose to take against the company?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) No import licence has been issued to any Maruti concern for import of "Ford Extra" 3 cylinder engines. According to the information furnished by the Ministry of Finance (Department of Revenue and Banking) there has been no such case of import without import licence.

(b) Does not arise.

अयोध्या कपड़ा मिल को हानि

2363. **श्री रामदेवी राम :** क्या बाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताते की कृपा करेंगे कि :

(क) अयोध्या टेक्सटाइल मिल को प्रति माह कितना घाटा हो रहा है ;

(ख) क्या इस घाटे के लिए उसका प्रबन्ध बौद्ध जिम्मेदार है; और

(ग) यदि हाँ, तो सरकार इस घाटे को रोकने के लिए क्या कार्यवाही कर रही है ?

बाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया) :

(क) यह मिल प्रतिमाह 10 लाख २० से 10.50 लाख २० की दर से घाटे उठाती रही है।

(ख) यह घाटा निम्नोक्त कारणों की वजह से हुआ है :—

1. मशीनों का पुराना पड़ जाना;
2. रई की ऊंची लागत जो कि उत्पादन लागत की लगभग 50 प्रतिशत ठहरती है।
3. वस्त्र व्यापार में मंदी जिसके परिणामस्वरूप माल की बिक्री में कम प्राप्ति हुई।